

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - III REFRESHER COURSE** - Nomination of 23 Junior Civil Judges, who have completed 5 years of service to undergo III Refresher Course for a period of two weeks from 08.06.2026 to 20.06.2026 at Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

READ: 1. Letter Roc.No.344/2026/TSJA-Sec'bad, dated 28.04.2026 from the Additional Director, Director (FAC), Telangana State Judicial Academy, Secunderabad.
2. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.

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ORDER ROC.NO.2494/2026-B.SPL, DATED: 12.05.2026

The High Court is pleased to pass the following order:

The following 23 Junior Civil Judges mentioned in Column No.2, are hereby nominated to undergo III Refresher Course for a period of two weeks from 08.06.2026 to 20.06.2026 at Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their post and also the post(s) for which they are holding full additional charge, if any, to the officers mentioned in Column No.3, and proceed to report at the Judicial Academy, at 8.30 a.m., on 08.06.2026 to attend the said Refresher Course.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. DEEPA KASARAGADDA, Prl. Junior Civil Judge-cum-Prl. Judicial Magistrate of First Class, Huzurnagar, Suryapet District.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Huzurnagar, Suryapet District.
2.	SMT. SRINIJA KOHIRKAR, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Godavarikhani, Peddapalli District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapalli District.
3.	SRI PRATEEK SIHAG, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Hanumakonda.	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-II Additional Junior Civil Judge, Hanumakonda.

4.	SMT. THIRUCHINAPALLI S P BHARGAVI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Banswada, Kamareddy District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Bichkunda, Kamareddy District.
5.	SRI SRIDHAR MANDHANI, II Additional Junior Civil Judge-cum-X Additional Judicial Magistrate of First Class, Rangareddy District at Kukatpally.	I Additional Junior Civil Judge-cum-IX Additional Judicial Magistrate of First Class, Rangareddy District at Kukatpally.
6.	SMT. NIHARIKA JUTTUR, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Jedcherla, Mahabubnagar District.
7.	MS. G.S.L. PRIYANKA, Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	II Additional Junior Civil Judge-cum-XIII Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally.
8.	SRI MUKESH JANAMANCHI, I Additional Junior Civil Judge-cum-V Additional Judicial Magistrate First Class, Medchal-Malkajgiri District Uppal Court complex at Medipally.	Principal Junior Civil Judge-cum-IV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District Uppal Court complex at Medipally.
9.	SRI YASHWANT SINGH, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Karimnagar.
10.	SMT. SHIRISHA KATKOJWALA, XI Assistant Judge, City Civil Court, Secunderabad.	I Assistant Judge, City Civil Court, Secunderabad.
11.	SMT. KEERTHI CHANDRIKA REDDY DEVARAPALLI, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, (Juvenile Court), Rangareddy District at L.B Nagar.	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.
12.	SRI SAI KIRAN KASAMALA, Junior Civil Judge-cum-Judicial Magistrate of First Class, Luxettipet, Mancheria District	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancheria.
13.	MS. BHAVYA KOVI, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodad, Suryapet District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Kodad, Suryapet District.

14.	SMT. NISHKA PATRUDU GUMMALLA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Madhira, Khammam District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.
15.	SMT. MOUNIKA PONNAPALLI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Utnoor, Adilabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Adilabad.
16.	SMT. NERELLA VENKATA HYMA PUJITHA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.
17.	SMT. SUMAN GREWAL, Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Chevella.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Chevella.
18.	MS. APARNA MALLADI, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani, Peddapally District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.
19.	SMT. PENUMALA GOPIKA NAGA SRAVYA, Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Rangareddy District at LB Nagar.	VI Additional Judicial Magistrate of First Class-cum-VI Additional Junior Civil Judge, Rangareddy District at L.B. Nagar.
20.	SMT. SHEREENA MOHD, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.
21.	SMT. GAYATHRI VEMUGADDA, III Metropolitan Magistrate, Hyderabad. (Mobile Court and M.V. Act).	V Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
22.	SMT. SANTHI SONI NOOTHAKKI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Bellampally, Mancherla District.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Mancherla.
23.	SRI DEVENDRA BABU D., I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally.	III Additional Junior Civil Judge-cum-XIV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing Refresher Course.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said Refresher Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

** The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that Smt. T.Mahati Vaishnavi, Junior Civil Judge-cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir District, was granted Maternity Leave for 180 days from 18.01.2026 to 16.07.2026, as such the officer is exempted from participating in the said course for the present. The Director, Judicial Academy, is directed to include the name of Smt. T.Mahati Vaishnavi, in future batches of Refresher Courses.

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC. Court(s) atleast once in a week as per High Court's Circular 2nd read above.

The above 23 Junior Civil Judges, will be under the control of Director, Telangana State Judicial Academy, Secunderabad, while undergoing training at Academy.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said Refresher Course.
 2. **The nominated officers are entitled only for actual journey time.**


**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The officers and In-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Sessions Judge, Hyderabad.
 7. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Karimnagar
 - 4) Peddapalli
 - 5) Khammam
 - 6) Mahabubnagar
 - 10) Badradri-Kothagudem
 - 11) Kamareddy
 - 12) Suryapet
 - 13) Rangareddy District at L.B.Nagar
 - 14) Medchal-Malkajgiri at Kushaiguda
 - 15) Hanumakonda
 8. The Pay and Accounts Officer, Hyderabad.
 9. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 10. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
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